

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:464  
ANSWERED ON:01.03.2007  
REFINERY AND LNG TERMINAL IN NIGERIA BY IOC  
Singh Shri Sugrib

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether Indian Oil Corporation proposes to set up a refinery and Liquefied Natural Gas import terminal in Nigeria;
- (b) if so, the details thereof;
- (c) the terms and conditions for setting up of such units in Nigeria; and
- (d) the extent to which the production of IOC is likely to be increased?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL)

(a) and (b): In response to a request received from the Government of Edo State Nigeria in January, 2004, Indian Oil Corporation Limited (IOCL) had indicated its willingness to set up grassroot refinery in Edo State, in collaboration with the State Government. A Memorandum of Understanding (MoU) was signed between Edo State Government and IOCL on 10th September, 2004 for collaboration for development of a petroleum refinery in Edo State. IOCL had sought from Government of Edo State allotment of oil blocks in Nigeria, against its involvement in the proposed refinery.

At present, IOCL has no proposal to set up a Liquefied Natural Gas (LNG) Terminal in Nigeria.

- (c): The capacity and configuration of the refinery would be firmed up after the detailed feasibility study, which is yet to be taken up.
- (d): The production from the proposed refinery is meant to cater to the domestic requirement of Nigeria.